GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

STARRED QUESTION NO:178 ANSWERED ON:01.12.2009 GRANTS TO SPORTS FEDERATIONS Chavan Shri Harischandra Deoram

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the Sports Federations/Associations alongwith the grants provided by the Government for improving the sports facilities and promoting sports persons in the country during each of the last three years and the current year, Federation/Association-wise and State-wise;

(b) whether there are reports that some Sports Federations/Associations have misused the grants allocated to them;

(c) if so, the details thereof during the said period, Federation/Association-wise and State-wise;

(d) whether any action has been taken against such Sport Federations/Associations by the Government;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the remedial measures taken/being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. 178 FOR REPLY ON 01-12-2009 BY SHRI HARISHCHANDRA CHAVAN REGARDING GRANTS TO SPORTS FEDERATIONS

(a) A statement showing grants released to recognized National Sports Federations/Associations (NSFs) during last three years and during the current year for holding national/zonal championships, organizing international tournaments in India, procurement of equipment, and for training of national athletes for participation in international sports events is attached at Annexure.

(b) to (e): The Government had received complaints against (i) Indian Hockey Federation and (ii) Gymnastic Federation of India regarding misuse of government grants. The Indian Hockey Federation has been de-recognized by the Government on 12-5-2008 on account of serious mismanagement by the federation and its de-recognition by both Indian Olympic Association (IOA) and International Hockey Federation (FIH). As regards Gymnastic Federation of India, the federation had diverted the government grant amounting to Rs. 2.00 lakh which was released on 21-11-1997 and 8-6-1998, in two installments of Rs. 1.50 lakh and Rs. 0.50 lakh, respectively, for conducting national championship. The Federation was suspended for a period of 6 months on 5th March, 2008 and was cautioned to ensure proper financial accountability. The amount diverted by the federation was also recovered along with penal interest.

(f) With a view to ensuring proper utilization of government grants, National Sports Federations are insisted upon to ensure timely submission of utilization certificates and audited accounts. Further, recurring grants are released only after settlement of accounts in respect of previous releases. In addition, the accounts of NSFs receiving annual grant exceeding Rs 1.00 crore from the Government are got audited by the Comptroller and Auditor General of India.